

(EEC) in our Embassy at Belgium also recommended the taking of the butter oil;

(c) whether India would save good deal of foreign exchange by importing butter oil and vanaspati ghee price would crash; and

(d) if so, whether any decision has been taken in the matter and what would be its repercussion on the Indian vanaspati and milk industry ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) The Commissioner, European Economic Community (EEC) during his visit in September, 1985 had raised the question of the possibility of India purchasing the surplus butter oil with EEC at competitive rates with vegetable oil, which is imported to India. No positive recommendation has been made by the Indian Embassy at Belgium regarding the purchase of butter oil from EEC.

(c) and (d) At present, there is no decision to import butter oil for use by the Vanaspati Industry. In any case, butter oil cannot be used in the manufacture of Vanaspati ghee as according to the law, it is not a raw material for vanaspati.

Target for production of edible oils

2144. SHRI RAM PYARE PANIKA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) the targets fixed for production of edible oils during the current financial year; and

(b) whether the targets are likely to be fulfilled ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI K. P. SINGH DEO) : (a) and (b) During the oil year 1985-86 (November, 1985 to October, 1986), the target for oilseed production is 138 lakh tonnes equivalent to 38.75 lakh tonnes oils (Provisional). Achievement of target depends on the agro-climatic factors such

as timely rainfall which affect the production of oilseeds which are the raw material for edible oils.

Establishment of a Doordarshan relay centre at Chirola Bapatala (Andhra Pradesh)

2145. SHRI C. SAMBU : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether there is any proposal to establish a Doordarshan relay centre at Chirola or Bapatala to cover the viewers of Guntur and Prakasam district of Andhra Pradesh; and

(b) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) and (b) No, Sir. However, the present, 1 KW TV transmitter at Vijayawada when commissioned on its full power of 10 KW by the middle of 1986 is expected to provide coverage to a major part of Guntur district and a small part of Prakasam district. Besides, it is envisaged to set up a low power TV transmitter at Ongole/Donakonda in Prakasam district of Andhra Pradesh during VII Plan period.

Maintenance of ecological and environmental balance in big cities

2146. SHRI HUSSAIN DALWAI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that recently it has been brought to the notice of Government that city corporations of big cities in the country have shown scant respect for maintaining the ecological and environmental balance in their development plans; and

(b) if so, the effective steps proposed to be taken to keep green belts in crowded cities ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) The Government is seized of the matter.

(b) To ensure environmental balance, development of these towns is sought to be regulated in a planned way. This aims at preservation of environmental balance including green belt, ecology and aesthetics of the urban areas.

[Translation]

Monitoring of loans/grants under rural development scheme

2147. SHRI BANWARI LAL BAIKWA : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government have made any arrangement to monitor the use of loans/grants given under rural development schemes from time to time and to evaluate the results accruing from these loans/grants;

(b) whether there have been some cases of grant of fake loans/grants under this scheme;

(c) if so, when were loan/grant cases in Rajasthan examined; and

(d) the number of fake cases detected and action taken in this regard ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) : (a) Under the Integrated Rural Development Programme periodical reports in the form of monthly report on key indicators, quarterly, detailed report on physical and financial targets and annual report on the increase in income levels have been prescribed. A new system of concurrent evaluation has also now been introduced under which 36 districts will be studied every month. In each district two blocks will be selected and in each block a group of 10 new beneficiaries and 10 old beneficiaries will be studied. The study will be carried out through reputed research/academic organisations.

(b) As and when any case is brought to the notice of Government of India it is referred to the State/UT Government concerned for appropriate action.

(c) and (d) Information has been called for from the Government of Rajasthan.

[English]

Financial Institutions for financing projects connected with urban infrastructure development water supply and sanitation

2148. SHRI ANANTA PRASAD SETHI : Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Union Government propose to establish financial institutions exclusive for financing of projects connected with urban infrastructure development, water supply and sanitation throughout the country; and

(b) if so, the details of Government's plan in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) Yes, Sir.

(b) These are being worked out.

Bonded labour working in Maneri-Bhalli Hydro-Electric Project

2149. SHRI SHANTI DHARIWAL : Will the Minister of LABOUR be pleased to lay a statement showing the factual details regarding the action taken by Government in regard to the bonded labour working in Maneri-Bhalli Hydro electric project ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : Necessary details have been called for from the Government of Uttar Pradesh and on receipt of the same, a statement will be laid on the Table of the House.

Implementation of IRDP

2150. SHRI CHINTA MOHAN : Will the Minister of AGRICULTURE be pleased to state :

(a) whether it is a fact that as a result of P.M.'s visit to rural areas in Orissa a